

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: TRIVANDRUM INTERNATIONAL HEALTH SERVICES LTD Date of Commencement of Liquidation: 02-06-2022; List of Stakeholders as on Date: 10-07-2022; Name of IP: Mr. Raju Palanilkunnathil Kesavan; Process Number: 1; Last 5 digitof registration number: 11356

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	39000000	1	39000000	0	0	0	NA
2	Liquidation costs incurred till date	1	42000	1	42000	0	0	0	NA
3	Secured financial creditors	3	1277186502	3	1277186502	0	0	0	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	Annexure 4
5	Operational creditors (Workmen)	55	8356592	55	8356592	0	0	0	Annexure 5
6	Operational creditors (Employees)	46	31247207	46	24883527	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	3	27228032	3	27228032	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	26	62227793	26	57133192	0	0	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
Total		135	1445288126	135	1433829845	0	0	0	